Mangalore refinery project

*296. SHRI VEERSHETTY MOG-LAPPA KUSHNOOR; SHRI. HANUMAN-THAPPA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Mangalore Refinery Project is included in the Seventh Five_e Year Plan for implementation; if so, what is the progress made so far in regard thereto; and

(b) whether it is a fact that Government is considering the question of setting up this Refinery in the joint sector, if so, how many private parties have come forward and what is the reason for the delay in finalising thig proposal?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT). (a) and (b) The Mangalore Refinery Project has been included for implementation in the 7th Five Year Plan. During the exercises made for financing the 7th Plan projects it was found that a serious resource constraint was coming in the way of implementing that Mangalore refinery in the public sector. Hence Government is considering the setting up of this refinery in the joint sector. Offefs for participation have been received from 11 private parties. Offers received from various private parties for participation in this joint venture are being examined.

Big profit on controlled drugs

* 297. SHRI DHULESHWAR MEENA: Will the Minister $_0$ f INDUSTRY be pleased to state:

(a) whether his attention has been drawn to the news item which appeared in the Financial Express of 13th October, 1986 captioned "90 per cent margin on controlled drugs"; (b) if so, what are the basis of such a proposal;

(c) what will be the increase in prices °f essential medicines with this proposal;

(d) whether it is also a fact that his Ministry is abolishing DPEA; and

(e) if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI VENGAL RAO) (a) Yes, Sir.

(b) to (d) The Government has not yet taken any decision on these issues. While taking decision, effect on the prices of essential medicines would be kept in view.

(e) Does not arise.

Petrochemicals industries in North-Easter States

*298. SHRI JEELIE E. TARIANG: Will the Minister of INDUSTRY De pleased to state;

(a) how many cottage and other industries were set up to utilise the petrochemical by-products in each of the States in the North Eastern region;

(b) how many such industries are proposed o be set up in each of the above States during the current year; and

(c) whether the concerned State Governments have made any proposals for the setting up of the said industries in their respective States?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO); (a) to (c) Complete information regarding the number of unit set up or proposed to be feet up based On petrochemicals raw materials in each of the North Eastern States is not available. Indian